

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st September, 2022

No.HC.VII-131/2018/ 8287 /A. Smti Fatema Begum, Peon, Office of the District and Sessions Judge, Bongaigaon is transferred as Peon in the Office of the District & Sessions Judge, Karimganj vice Shri Gautam Mahanta transferred.

No.HC.VII-131/2018/ 8288 /A. Shri Gautam Mahanta, Peon, Office of the District & Sessions Judge, Karimganj is transferred as Peon in the Office of the District and Sessions Judge, Bongaigaon vice Smti Fatema Begum transferred.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

The name of the above Staffs are not necessarily in order of Seniority.

By Order,
Sd/-Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2018/ 8289 - 8300 /A.

Dated 21.09.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Bongaigaon. He is requested to release Smti Fatema Begum, Peon in order to enable her to join at her new place of posting immediately.
5. The District & Sessions Judge, Karimganj. She is requested to release Shri Gautam Mahanta, Peon in order to enable him to join at his new place of posting immediately.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
11. Smti Fatema Begum, Peon, Office of the District and Sessions Judge, Bongaigaon.



12. Shri Gautam Mahanta, Peon, Office of the District & Sessions Judge, Karimganj.

(The names of the above Staffs are not necessarily in order of Seniority)


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI